

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

JAIPUR, this the 19th day of January, 2010

ORIGINAL APPLICATION No.265/2009

CORAM:

HON'BLE MR.M.L.CHAUHAN, MEMBER (JUDICIAL)

1. Smt. Mani Mangle Kandan, Widow of Balraj, aged about 51 years, r/o Q.No.C/8, Near Hanuman Temple, Rajkot Rokhadia Colony, Rajkot.
2. Nagraj s/o Balraj, aged about 26 years, r/o Q.No.C/8, Near Hanuman Temple, Rajkot Rokhadia Colony, Rajkot.

... Applicants

(By Advocate: Mr. Nand Kishore)

Versus

1. Union of India,
through General Manager,
North Western Railway,
Hasanpura Road,
Jaipur (Raj.)
2. Divisional Railway Manager,
North Western Railway,
Power House Road,
Jaipur

... Respondent

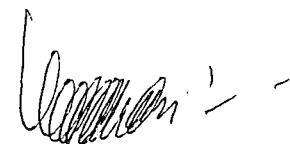
(By Advocate: Mr. Virendra Dave)

ORDER

The applicant has filed this OA thereby praying for quashing the order 2.3.2009 (Ann.A/1) with further prayer that respondents may be directed to consider case of applicant No.2 for appointment on compassionate grounds.

2. Notice of this application was given to the respondents. The respondents have filed reply. In the reply, it is stated that the competent authority has approved the applicant for appointment on compassionate grounds on the post of Group-D/Khalasi Helper at Ajmer Workshop. The respondents have also placed on record copy of the order dated 13.4.2009 (Ann.R/2) and order dated 24.4.2009 (Ann.R/3).

3. In view of this subsequent development, since the applicant has been offered appointment on compassionate grounds, as such, the present OA does not survive, which is accordingly disposed of with no order as to costs.



(M.L.CHAUHAN)

Judl. Member

R/